THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.I/81/2013/2265

Dated, Shillong 28th July, 2014.

NOTIFICATION

In partial modification of the High Court of Meghalaya Holiday List 2014, it is hereby notified that the Hon'ble Chief Justice is pleased to declare the 29^{th} July, 2014 (Tuesday) as a Holiday on account of Id-Ul-Fitre.

REGISTRAR GENERAL